

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3396  
ANSWERED ON:20.03.2001  
NEW REHABILITATION ACT, 1999  
CHANDRAKANT BHAURAO KHAIRE

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether some proposals relating to New Rehabilitation Act, 1999 have been received from the Government of Maharashtra for approval;
- (b) if so, the details thereof; and
- (c) the time by which these are likely to be approved?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (I.D. SWAMI)

(a) to (c): The Maharashtra Project Affected Persons Rehabilitation Bill, 1999, has been assented to by the President on 7th March, 2001 and the State Government informed in this regard on 9th March, 2001.